



Government of Goa
Directorate of Health Services
Special Cell, Campal, Panaji - Goa. Tel. No. 2225646 Fax No. 2225561
E-mail: specialcelldhs@gmail.com

No. DHS/Sp.Cell/(NGT)/2022-23/2627

Dated: 21/03/2023

To,
The Under Secretary (Revenue-II)
Revenue Department,
Secretariat,
Porvorim-Goa

Sub: Action taken report for onward submission to Tribunal
Ref: Letter No.1/52/3/2023-RD/4582 dated 15/02/2023

Sir/Madam,

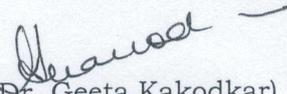
Forwarding herewith the compliance status of reports regarding Order Passes in M.A 98/2022 in Original Application No. 180/2021 (CS) with respect to Directorate of Health Services, Goa. There is no data gap in Covid-19 waste disposal.

State	Action taken in compliance of BMW Rules, 2016				Action taken in compliance of Hon'ble NGT Direction			
	Constitution of State Advisory Committee	No. of Meeting held	District level monitoring Committee	Meeting convened and MOM	Constitution of State Level Committee	Meeting convened and MOM	District level monitoring Committee	Meeting convened and MOM
Goa (inputs reported on 04-04-2022)	The state Advisory and District Level Monitoring Committee(s) in the state of Goa were constituted on 09/05/2019. The MoM are shared at Annex-4				Complied. Copies of Minutes of both the Districts are enclosed. NGT committee looks into the matter of BMW			

Minutes of the Meeting of State and District Level Monitoring Committee are enclosed for information.

Monitoring/ Goa Waste Management Committee is conducting monthly review meeting also doing supervisory work of Bio Medical Waste in State of Goa.

Yours faithfully,


(Dr. Geeta Kakodkar)
Director of Health Services

Copy to:

- 1) The Under Secretary Health (Health-II), Public Health Department, Porvorim w.r.t. letter No. 25/12/2022-I/PHD/356 dated 06/03/2023
- 2) The Mamlatdar-in-Collectorate, Office of the Collector & District Magistrate, South Goa District w.r.t. letter No.89/1/DMC/Bio Medical Waste/2023/167 dated 06/03/2023
- 3) The Disaster Management Cell, South Goa District, Margao w.r.t email dated 09/03/2023

GOA STATE POLLUTION CONTROL BOARD

गोंय राज्य प्रदूषण नियंत्रण मंडळ

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Board)

Phone Nos. : 0832-2407700
2407701, 2407702
2407703

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Email Ids:

Chairman, GSPCB: chairman-gspcb.goa@nic.in
Member Secretary GSPCB: ms-gspcb.goa@nic.in
Office: mail.gspcb@gov.in

No: 1/20/19-PCB/lab/15913

Dated: 24/1/2022

To,

5426
01/12/22

No. 7154
Govt. of Goa
Directorate of Health services
Panaji - Goa
Dated: 01/12/22

1.	The Under Secretary to the Chief Secretary – to inform the Chief Secretary regarding the meeting
2.	The Secretary (Urban Development), Government of Goa, Secretariat, Porvorim - Goa
3.	The Secretary (Revenue), Government of Goa, Secretariat, Porvorim - Goa
4.	The Secretary (Health), Government of Goa, Secretariat, Porvorim - Goa
5.	The Secretary (Panchayats), Government of Goa, Secretariat, Porvorim - Goa
6.	The Secretary (Industries), Government of Goa, Secretariat, Porvorim - Goa
7.	The Secretary (Environment), Government of Goa, Secretariat, Porvorim - Goa
8.	The Secretary (Water Resources), Government of Goa, Secretariat, Porvorim - Goa
9.	The Secretary (Public Works Department), Government of Goa, Secretariat, Porvorim - Goa
10.	The Secretary (Rural Development), Government of Goa, Secretariat, Porvorim - Goa
11.	The Chief Engineer, Water Resource Department, Sinchai Bhavan, Porvorim - Goa
12.	The Director, Department of Environment, Dempo Towers, Patto - Panaji - Goa
13.	The Director, Department of Urban Development (Municipal Administration), Dempo Towers, Patto, Panaji - Goa
14.	The Director, Directorate of Industries, Trade & Commerce, Udyog Bhavan, Panaji - Goa
15.	The Director, Directorate of Panchayats, Junta House, Panaji - Goa
16.	The Director, Directorate of Health Services, Campal, Panaji - Goa
17.	The Chief Town Planner, Town & Country Planning Department, Panaji - Goa
18.	The Managing Director, Goa Waste Management Corporation, Saligao - Goa
19.	The Dean, Goa Medical College, Bambolim - Goa
20.	The Captain, Captain of Ports Department, Govt of Goa, Dayanand Bandodkar Road, Panaji - Goa.
21.	The Director, Directorate of Fisheries, Govt. Of Goa, Dayanand Bandodkar Road, Panaji - Goa
22.	The Collector, Collectorate Building, South Goa, Mathany Saldanha Administrative Complex, Margao, Salcete - Goa.
23.	The Collector, Collectorate Building, North Goa, Opposite Municipal Garden, Panaji - Goa.
24.	The Member Secretary, South Goa Planning Development Authority, 4 th Floor, D Wing, Osia Commercial Arcade, Near S.G.P.D.A Market Complex, Margao - Goa
25.	The Managing Director, Goa State Infrastructure Development Corporation, 1 st Floor, SPACES Building, Patto Plaza, Panaji - Goa
26.	The Managing Director, Goa Industrial Development Corporation, EDC Complex, Patto, Panaji - Goa

As Special Secy / Sec. Co-ordinator

Near Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao, Bardez, Goa - 403 511

1.11.22

27.	The Director, Directorate of Mines & Geology, Ground Floor, Institute Menezes Braganza, Panaji – Goa
28.	The Director, Directorate of Agriculture, Krishi Bhavan, Tonca, Caranzalem, Panaji - Goa
29.	The Managing Director, Sewerage & Infrastructural Development Corporation of Goa Ltd, Opp. Corporation of City of Panaji, Ishan Building, Panaji - Goa
30.	The Member Secretary, Goa State Biodiversity Board, C/O Department of Science, Technology and Environment, Opposite Saligao Seminary, Saligao, Bardez- Goa.
31.	The Chief Engineer-I, Public Works Department, Altinho, Panaji- Goa. Email id:-cel-pwd.goa@nic.in.
32.	The Principal Chief Engineer (PCE), Public Works Department (PWD), Altinho, Panaji, Goa-403001. Email id:-pce-pwd.goa@nic.in
33.	The Regional Director, Regional Directorate (South), Nisarga Bhawan, A – Block, 1 st & 2 nd Floors, Thimmaiah Road, 7 th D-Main, Shivnagar, Bengaluru – 560079.

Sub: 'Order' Pronounced by the Hon'ble NGT, Principal Bench, New Delhi in the matter of Application no. 606 of 2018 dated 16/01/2019

Sir/Madam,

With reference to the above cited subject, please find enclosed herewith the Minutes of the 24th State Level Committee (SLC) meeting held on 8th November 2022 for your reference.

Yours faithfully,


Dr. Shamila Monteiro
(Member Secretary)
Goa State Pollution Control Board

Copy to:

1. Office Copy
2. Guard File

Minutes of the 24th State Level Committee (SLC) Meeting held on 8th November 2022 at 12.00 p.m. under the Chairmanship of Chief Secretary at Conference-room, 2nd floor, Secretariat, Alto-Porvorim. 663

Twenty-fourth State Level Committee (SLC-Goa) meeting was held on 8th November 2022 (Tuesday) at 03.30 p.m. under the Chairmanship of Chief Secretary in the conference hall of the Secretariat to review the follow-up action / status-update from stakeholder departments / corporations concerned in response to the NGT matter (*i.e. O. A. no. 606 of 2018 - Solid Waste management Rules*).

The following officials were present during the said meeting -

1. Shri. Puneet Kumar Goel, IAS, Chief Secretary, Govt. of Goa.
2. Shri. Arun Kumar Mishra, IAS, Secretary, Environment.
3. Mrs. Siddhi Harlarkar, Director, Department of Panchayats.
4. Mr. Levinson Martins, Director, Dept. of Science, Technology & Waste Management / Managing Director, Goa Waste Management Corporation (GWMC).
5. Shri. Dashrath M. Redkar, Director, Department of Environment & Climate Change
6. Dr. Geeta Kakodkar, Director, Directorate of Health Services (DHS).
7. Shri. G. P. Pilarnekar, Director, Department of Urban Development (DuD).
8. Capt. Premlal Sirsaikar, Deputy Captain of Ports (CoP).
9. Mr. Amar K. Vazirani, M. D., SIDCGL.
10. Shri. James Mathew, Chief Town Planner, Administration.
11. Dr. Pradip Sarmokadam, M.S. Goa State Biodiversity Board (GSBB).
12. Shri. Santosh Mahale, C. E (I), PWD.
13. Shri. Shivanand Wagle, Deputy Director, Directorate of Agriculture.
14. Mr. Rajendra Khanna, SIDCGL.
15. Shri. Sachin Ambe, M. E. (II), Corporation of City of Panaji (CCP).
16. Shri. Nikhil Gawade, SIDCGL.
17. Shri. Bento Thomas, Asst. Manager, GWMC

18. Shri. Shouken Teli, Engineer, GWMA.

19. Shri. Ashish Vadyekar, GWMC.

20. Dr. (Mrs.) Shamila Monteiro, Member Secretary, Goa State Pollution Control Board (GSPCB) / M. S., (SLC-Goa).

At the outset, Member Secretary, SLC appraised the Members about the purpose of the meeting as the last meeting (*i.e.* 23rd) was held on 05th April 2022. Subsequently, and as instructed by the M.S. (SLC-Goa) and with the permission of the Chair, Dr. Mohan R. Girap (*Scientist – C., Goa-PCB*) briefed the members that:

1. As per the NGT Order dated 31st May 2022 in the instant matter –
 - a. **Appearances of the State Chief Secretaries have been rescheduled** and State of Goa, through its Chief Secretary, has to appear before the NGT, Principal Bench, New Delhi on 2nd March 2023 through video conferencing (VC).
 - b. Henceforth, the present matter will primarily deal with the issues of solid waste (SW) and Sewage management related matters only. Thus, it will include the institutional mechanism by various local authorities (*village panchayats and city corporations / municipal councils*) as well as stakeholder departments concerned to comply with (a) provisions of the Solid Waste Management Rules, 2016 including remediation of legacy-wastes and (b) effective management of sewage with treatment capacity and data-gaps, if any *vis-à-vis* timelines to address the gaps.

Further, members were appraised that the State has submitted the Quarterly Progress Report (QPR), *as per the status submitted by all local authorities / GWMC*, to the CPCB (*in the prescribed format – Annexure – A*) for the quarter ending-June 2022 and is in a process of submitting the report for the last quarter (*i.e. from July – September 2022*) by this week-end.

Later, Chairman, SLC instructed M.D., GWMC to appraise the status of common solid waste treatment facilities as well as remediation of legacy wastes in the State. Mr. Bento Thomas, Asst. Manager, GWMC briefed about the on-site status of full-scale operations of the Saligao SWT plant (*250 TPA capacity*), trial-run of Cacora SWT plant (*100 TPD capacity*), Bainguinim SWT plant (*250 TPD capacity*) – challenged by the

Bainguinim Citizen Forum and admitted in the Hon'ble Supreme Court and Verna SWT plant coupled with waste-to-energy plant (250 TPD capacity) – awaiting issuance of environmental clearance (EC) by the State EIA. He also informed that the Hon'ble High Court of Mumbai at Goa is also monitoring the solid waste related matters through Suo Moto Writ Petition (SMWP) no. 02 of 2007 and seeking compliance from local authorities (Village panchayats, City corporation and Municipal councils) from time-to-time w.r.t. setting up of Material Recovery Facility (MRFs').

M.D., GWMC also informed that wastes along the National Highways is also being collected and disposed-off however, waste collection and disposal mechanism along internal roads, *falling within the jurisdiction of panchayats / municipalities*, need to be addressed. In response to this, Chairman, SLC-Goa directed O/o Urban Development and Panchayats to take appropriate action in addressing the wastes, including black-spots, if any, along internal-roads. On informing that Cacora SWM plant, which is current trial operations, is receiving only about 2 tons of waste per day, he instructed the Department of Panchayats to initiate and set up a institutional mechanism so that wastes from surrounding villages also get treated in the said plant which has a treatment capacity of 100 TPD. He suggested that 80% of the said treatment capacity needs to be achieved by end-January 2023. Similarly, he also instructed GWMC to complete the procedural compliance / legal intervention in setting up of plants at Verna and Bainguinim by March 2023.

Subsequently, he decided to review the status regarding sewage-related matters on 17th November 2022 at 11.30 a.m. and instructed the officials concerned from the O/o SIDCGL, PWD, WRD to present the status therein.

The meeting ended with thanks to the Chair.


Dr. (Mrs.) Shamila Monteiro
M.S. (SLC-Goa) / M.S. (GSPCB)

S. N.	Questions	Remarks	Existing	Target	Gap	Time
1	Numbers of ULBs					
2	Over all waste management status in States/UTs					
a	Quantity of MSW generated (TPD)					
b	Quantity of MSW collected (TPD)					
c	Quantity of MSW segregated & transported (TPD)					
d	Quantity of MSW processed (TPD)					
e	Quantity of MSW disposed in secured land fill site (TPD)					
f	Gap in Solid Waste Management UTs (TPD) [1(a)-1(d)-1(e)]					
B	Solid Waste Management Plan					
3	Waste Collection					
a	ULBs in which waste door-to-door collection is implemented (No.)					
b	ULBs in which segregation of waste is implemented (No.)					
c	ULBs in which transportation of segregated waste is implemented (No.)					
4	Waste Processing					
a	Material Recovery facilities					
	(i) Total Capacity (TPD)					
	(ii) Number					
	(iii) Number of ULBs covered					
b	Recycling					
	(i) Total Capacity (TPD)					
	(ii) Number					
	(iii) Number of ULBs covered					
c	Composting					
	(i) Total Capacity (TPD)					
	(ii) Number					
	(iii) Number of ULBs covered					
d	Biogasification					
	(i) Total Capacity (TPD)					
	(ii) Number					
	(iii) Number of ULBs covered					
e	RDF					
	(i) Total Capacity (TPD)					

	(II)	Number			
	(III)	Number of ULBs covered			
F		Waste-to-Energy Plants			
	(i)	Total Capacity (TPD)			
	(ii)	Number			
	(III)	Number of ULBs covered			
4		Waste Disposal			
a		Landfill			
	(i)	Total Capacity (T)			
	(ii)	Number			
	(iii)	Number of ULBs covered			
5		Legacy Waste/Waste management			
a		Number of Dumpsites (No.)			
b		Quantity of Waste dumped at Dumpsites (Tons)			
c		Number of Dumpsites cleared (No.)			
d		Number of Dumpsites in which Bioremediation has commenced (No.)			
e		Time frame for clearing all Dumpsites			
6		Other Information			
a		Information regarding development of model towns/cities/villages			
b		Creation of Environmental cell			
c		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management			

Improvements Since Last Hearing				
	Item	Present Status	Status at the time of last hearing	Whether Objectives/Targets have been achieved or not?
1	Door-to-door collection (%)			
2	Source segregation of waste (%)			
3	Waste Processing (TPD)			
4	Dumpsites capped (No.)			
5	Dumpsites Bio-remediated (No.)			



No. 3437
Govt. of Goa
Directorate of Health Services
Panaji-Goa
Dated: 20/06/22

GOA@60

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OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE
SOUTH GOA DISTRICT,
Magisterial Section, Room No. 435, 4th Floor, Matanhy Saldanha Administrative
Complex, South Goa District, Margao Goa.
Phone: 0832-2794810 Fax No:0832-2794402
Email: magbr-cols.goa@nic.in

No.37/21/2019/NGT-606/2018/MAG/7926

Date: 13/06/2022.

**MINUTES OF THE MEETING HELD ON 24/05/2022 AT 11:00 IN THE CONFERENCE
HALL ROOM NO.438, MATANHY SALDANHA ADMINISTRATIVE COMPLEX,
COLLECTORATE SOUTH GOA, AS PER DIRECTIONS ISSUED BY THE HON'BLE
NGT VIDE ORDER DATED 10/04/2019 IN ORIGINAL APPLICATION NO.606/2018.**

The meeting was presided over by the District Magistrate, South Goa, Kum. Jyoti Kunnari, IAS. The list of officers who attended the meeting is annexed at Annexure A.

The officials from the Goa Waste Management Corporation, Director of Environment, Directorate of Mines, Forest Department, Sewerage and Infrastructural Development Corporation Goa Limited, Public Works Department, Department of Science and Technology, Commercial Tax were not present for the meeting.

At the outset the District Magistrate welcomed all the officials present for the meeting and started with the review of the Garbage Management Sites from all the Block Development Officers, which is as under:

1) **Block Development Officer, Quepem**

SER. NO.	NAME OF V.P.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	Ambaulim	----	Yes, XIVth F.C	MRF shed completed.
2	Assolda	Own land	Yes, XIVth F.C	MRF shed completed.
3	Avedem - Cotombi	No land	-	Cluster with V.P. Assolda and MOU signed.
4	Balli-Adnem	Identified.	Yes, Liberation fund.	Temporary Garbage shed site is functional in Sy.No.47/11 village Balli. Panchayat has resolved for reconstruction of old gram Panchayat house (Ground + 2) for building of MRF under Sy.No.47/11 village Balli near Village Panchayat. File forwarded to DOP for approval for appointment of consultant on 12/04/2022. DM (S) inquired if the site is inspected, to which the GSPCB informed that the same is done last year.
5	Barcem-Quedem	No land	-	Temporary Garbage shed site is functional in Sy.No.54/0, Barcem Village.
6	Caurem-Pirla	Identified	Yes, XIVth F.C	1. Temporary Garbage Shed site is functional in Sy.No.10/20 village Pirla of V.P. and is inspected by the Committee appointed by Hon'ble High Court.

Dr. Costilada (Special Cell) 20-6-22

22/6/22

				2. Extension of work order is issued on 09/05/2022 for 90 days as there was change in site from Sy.No.3/1 to Sy.No.5/1 of Pirla Village (Permanent Shed).
7	Fatorpa-Quitol	Identified.	--	Temporary Garbage shed site is functional in Sy.No.32/1 village. File forwarded for transfer of land to Director of Panchayats, Panaji (Permanent shed). Sy.No.43/2 village Fatorpa.
8	Molcornem	Identified.	Yes, XIVth F.C	MRF shed completed.
9	Morpirla	Land identified 1/4 V.P. Morpirla.	Liberation Funds.	File forwarded for Administrative Approval on 13/05/2022. Sy.No.1/4 village Morpirla, Saptakoteshwar Devasthan.
10	Naqueri-Betul	Identified.	-	NOC obtained for land and V.P. has forwarded resolution for appointment of RCC consultant. Sy.No.85/1, village Quitol. The BDO also informed that the said construction is Ground - 1.
11	Xeldem	Identified, Sy.No.160/2 at Vagona Xeldem.	XVth F.C.	1. QMC rejected the proposal for cluster. Panchayat had identified land for construction of MRF. 2. Panchayat has identified land under Sy.No.160/2 Vagona Xeldem and file forwarded for Administrative Approval on 09/05/2022.

The DM (S) directed the Goa Pollution Control Board to inspect sites wherein shed is being built in proximity of the Panchayat ghars.

(Action by: The BDO Quepem/GSPCT)

2) The Block Development Officer, Ponda.

SR. NO.	NAME OF V.P.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	Bandora	The existing MRF shed is available.	Panchayat fund	-
2	Betora - Nirankal	The existing MRF Shed is available with the Village Panchayat in Sy. No. 234/1-A admeasuring an area of 60 sq. mtrs. Also, applied to Comunidade land in Sy. No. 63/2 admeasuring area 5000 sq. mtrs.	XIV F.C.	-
3	Betqui - Candola	The existing MRF Shed is available with the Village Panchayat in Sy. No. 97/4, admeasuring an area of 40 sq. mtrs. Also applied to Comunidade land in Sy. No. 152/0 admeasuring area 5000 sq. mtrs. and awaited for NOC.	XIV F.C.	-
4	Bhoma-Adcolna	The existing MRF Shed is available with the Village Panchayat in Sy. No. 19/0 admeasuring an area of 70 sq. mtrs. Also applied for IDC land and awaited for NOC	XIV F.C.	-
5	Borim	The existing MRF shed is available.	XIV F.C.	-
6	Cundaim	MRF shed is under construction in Sy.No.60/0.	XV F.C.	-
7	Curti-Khandepar	MRF Shed work is in progress in Survey No.82/0 & 83/05 admeasuring an area of 500 sq. mtrs.	Panchayat Fund	-
8	Durbhat	The existing MRF Shed is available with the Village Panchayat in Sy. No. 5/8, admeasuring an area of 60 sq. mtrs.	RDA Scheme	-

		Also applied for Private land owner in Sy. No.5/8, and NOC awaited from owner.		
9	Marcaim	The existing MRF Shed is available with the Village Panchayat in Sy. No. 384/0 admeasuring an area of 28 sq. mtrs. Also applied to comunidade land in Sy. No. 337 admeasuring an area of 3000 sq. mtrs. and NOC awaited.	XV F.C.	-
10	Panchawadi	The existing MRF Shed is available with the Village Panchayat in Sy. No. 353/3, admeasuring an area of 28 sq. mtrs. Also proposed new MRF shed Sy. No. 335/3 admeasuring an area of 150 sq. mtrs. Tendering process is in progress.	Panchayat Fund.	-
11	Queula	The existing MRF shed is available.	XV F.C.	-
12	Querim	The existing MRF shed is available in Sy. No. 2/1 admeasuring an area 60 sq. mtrs	XIV F.C.	-
13	Shiroda	MRF Shed work is in progress in Sy. No. 999/1 admeasuring an area of 150 sq. mtrs	XIV F.C.	-
14	Tivrem-Orgao	The existing shed is available with the Village Panchayat in Sy. No. 56/3 at Deulwada Marcel admeasuring an area of 80 sq. mtrs. Also applied to Comunidade in SY. No. 50/1 and awaited for NOC.	XIV F.C.	-
15	Usgao-Ganjem	The existing MRF Shed is available with the Village Panchayat in Sy. No. 207/2 admeasuring an area of 42 sq. mtrs. Also applied to Comunidade land in Sy. No. 207/3 admeasuring area 850 sq. mtrs. and awaited for NOC	Panchayat fund	-
16	Veling-PriolCunco liem	The existing MRF Shed is available with Village Panchayat in Sy. No. 307/1-14 admeasuring an area of 150 Sq. mtrs.	Panchayat fund	-
17	Verem-Vaghurme	The existing shed is available with the Village Panchayat in Sy. No. 233/3 admeasuring an area of 35 sq. mtrs. Also applied for Comunidade land in Sy. No. 48/1 admeasuring area of 500 sq. mtrs. and awaited for NOC.	XIV F.C.	-
18	Volvoi	The existing MRF Shed is available with the Village Panchayat in Sy. No. 203/3 admeasuring an area of 40 sq. mtrs. and in Sy. No. 203/1 admeasuring an area 125 sq. mtrs work is in progress	XIV F.C.	-
19	Wadi Talaulim	The existing MRF shed is available.	XIV F.C.	-

(Action by: The BDO Ponda/Administrative of Comunidade of Central Zone)

3) The Block Development Officer, Sanguem

SR. NO.	NAME OF V.P.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	Uguem	MRF having an area of 40 Sq. mts. is existing in Sy. No. 26/3 of Village Uguem	XIVth/ XV Finance Commission grants	WRD allotted additional area of 500 Sq. mts. Of land in Sy.No.26/3 of village Uguem for the Construction of MRF.
2.	Bhati	Panchayat proposed construction of MRF in Sy. No.12 of Village Bhati in	XIVth / XV Finance	-

		their own land having area of 300 Sq. mts. The work of construction of MRF is pending for Tendering procedure by the Village Panchayat. NIT approval is issued by BDO.	Commission grants	
3.	Curdi	Panchayat proposed construction of MRF in Sy.No.3/1 of Village Portem. The work of construction of MRF is pending as the land allotment is pending with the WRD dept.	XIVth / XV Finance Commission grants	V.P. using temporary shed adjacent to Panchayat building for storing of garbage.
4.	Neturlim	Panchayat identified private land in Sy. No. 105/1 of Village Neturlim. work of construction of MRF is Pending for tendering procedure by the village Panchayat.	XIVth / XV Finance Commission grants	V.P. using temporary shed in Sy.No.50/8 of Village Neturli adjacent to Panchayat building for storing garbage.
5.	Rivona	Land identification under process.	XIVth / XV Finance Commission grants	V.P. using temporary shed in Sy.No.175/1 for storing garbage.
6.	Sanvordem	MRF shed completed in Sy.No.85/8 of village Sanvordem.	XIVth / XV Finance Commission grants	-
7.	Kalay	MRF shed completed in Sy.No.150/1 of village Kalay.	XIVth / XV Finance Commission grants	-

(Action by: The BDO Sanguem)

4) The Block Development Officer, Mormugao

Sr. No.	NAME OF V.P.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	Cansualim - Arossim - Cuelim	Site identified by the VP for which the work was tendered is objected by locals, hence new site identified by V.P. for which NOC is obtained. Awaiting NOC for approach road. Will be received within 15 days.	XIVth Finance	Temporary shed is constructed in Sy.No.23/2 on area of 70 sq.mtrs.
2	Chicalim	Work completed.	XIVth/ Panchayat Fund	-
3	Chicolna Bogmalo	Work completed	Panchayat Fund	-
4	Cortalim	Work completed	XIVth	-
5	Nagoa	Work completed	XIVth	-
6	Majorda - Utorda - Calata	New site identified. Permanent MRF shed proposed on Panchayat fund in Sy.No.107/7 is opposed by the Gram Sabha members. Now the Panchayat is in search of new MRF site for permanent MRF structure.	XIVth/ XVth Finance/ Panchayat Fund	Temporary shed is constructed in SY.No.4/4 on area of 38.52 sq.mtrs.
7	Quellosim	Work completed.	Panchayat Funds	-
8	Sancoale	Work completed.	Panchayat Funds	-
9	Velsao - Pale - Issorcim	MRF work in progress. Navy has issued NOC. Opposition from locals, however, the work	XIVth Finance	-

		will be completed. The Deputy Director of Panchayat (South) informed that the work will be completed soon.		
10	Verna	Work completed.	XIVth Finance	-

The DM (S) directed to submit the report in the matters of MRF regarding V.P. Causaulim – Arossim – Cuelim, Majorda – Utorda – Calata and Velsao – Pale – Issorcim with timelines of completion of work.

(Action by: The BDO Mormugao)

5) The Block Development Officer, Salcete.

SR. NO.	NAME OF V.P.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	Varca	Work in progress.	Yes	-
2	Colva	Retendered as no 1 is bidding tender. 100 Sq. mtrs temporary shed exists.	Yes	-
3	Cana - Benaullim	Work in progress, will complete in 2 months.	Yes	-
4	Betalbatim	Work Order issued. Temporary shed available.	Yes	-
5	Nuven	MRF shed already exist	NA	-
6	Seraullim	MRF taken on lease.	Yes	-
7	Orlim	MRF shed already exists	NA	-
8	Carmona	MRF shed already exists	NA	-
9	Loutolim	MRF shed already exists	Yes	-
10	Raia	Work in progress will be completed in 1 month. Only roofing left, will be inaugurated in a month.	Yes	-
11	Rachol	Report sent to DOP about Panchayat not interested to construct MRF. New land identified, BDO took a meeting with the villagers.	Yes.	-
12	Curtorim	Shed of 100 Sq. mtrs. Construction in process is opposed by public. New site is isolated place and no close habitation.	Yes	-
13	Camorlim	MRF site already exist	NA	-
14	Cavelossim	MRF site already exist	NA	-
15	Velim	20 sqmts. Dry garbage shed is constructed in Sy. No.253/1 for dry waste and will be extended by the Panchayat. Panchayat has tendered 200 kg OWC for wet waste treatment.	Yes	-
16	Davorlim - Dicarpace	Technical sanction obtained. File forwarded for Administrative approval. Temporary shed exist of 60 sq. mtrs. In Sy.No.1/1.	Yes	-
17	Rumdamol - Davorlim	MRF shed constructed.	NA	-
18	Aquem Baixo	MRF shed constructed.	NA	-
19	Chandor - Cavorim	Notice inviting tender file returned by Technical Cell to the V.P. to comply with certain observation. Change in site.	Yes	-
20	Macazana	MRF shed exist.	Yes	-
21	Guirdolim	High Court dismissed writ petition objecting the construction of MRF shed by villagers. The work will be resumed in next 15 days.	Yes	-
22	Navelim	MRF shed already exist.	NA	-
23	Telaulim	MRF shed constructed.	NA	-

24	Sao Jose de Areal	Panchayat has obtained administrative approval from the Dir. Of Panchayat for const. of new MRF shed in sy. No.254/1 (part) at Oilemol, Ward No.VI, whereas the matter is sub – judice before the Administrator of Commuidade, South Zone Margao. Temporary shed exists in Sy.No.70/1 area of 20 sq. mtrs.	Yes	-
25	Paroda	MRF exists.	Yes	-
26	Dramapur – Sirlim	MRF shed already constructed.	Yes	-
27	Sarzora	MRF shed already exists.	Yes	-
28	Assolna	File forwarded to Technical Cell for NIT approval.	Yes	-
29	Chinchinim Deussua	Panchayat has identified own land in Sy.No.36/15 for temporary shed.	Yes	-
30	Ambelim	Work order issued.	Yes	-

The DM (S) directed to submit the report in the matters of MRF regarding V.P. Curtorim, Colva and Chandor – Cavorim with timelines of completion of work.

(Action by: The BDO Salcete)

6) The Block Development Officer, Canacona

SR. NO.	NAME OF V.P.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	Cola Sy.No.143/2	200 Sq. Mts. (V.P. Own land) Work in progress	Yes (XIVth F.C.)	V.P. has issued work order and started construction of permanent MRF in Sy. No. 145/2 & 145/3 and due to objection raised by villagers, has been stopped and the Panchayat is in process to settle the matter and now the contractor has started the work of MRF (Plint level).
2	Agonda Sy.No.106/1-A	5011 Sq. Mts. (V.P. Own land)	Yes (XIVth Finance Commission)	Permanent shed is completed and functional.
3	Shrithal Sy.No.118/1	200 Sq. Mts. (Private land with owner NOC)	Yes (XIVth Finance Commission)	Permanent shed is completed and functional.
4	Gaondongrem Sy.No.267/1	80 sq. mtr. (V.P. own land)	Yes (XIVth Finance Commission)	Temporary shed available in Sy.No.288/1 admeasuring 80 sq. mtrs. and is functional.
5	Cotigao Sy.No.131/3	200 Sq. mts. (Private land with Owners NOC)	Yes (XIVth F.C.)	Permanent shed is completed and functional.
6	Poinguinim Sy.No.40/1-A	5000 Sq. mts. (V.P. Own land).	Yes (XIVth F.C.)	Permanent shed is completed and functional.
7	Loliem – Polem Sy.No.130/1-A	3952 Sq. mts. (V.P. Own land)	Yes (XIVth Finance Commission)	Permanent shed is completed and functional.

The DM (S) directed to submit the report in the matters of MRF regarding V.P. Cola and Gaondongrem with timelines of completion of work.

(Action by: The BDO Canacona)

7) The Block Development Officer, Dharbandora.

SR. NO.	NAME OF V.P.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	Collem	MRF Shed exists in Sy.No.6/0 of Collem Village. 2nd proposal: The Govt. Land admn. 5500 sq. mts. In bearing Sy.No. 98/1 identified and in possession of V.P. since 2005. NOC from Pollution control board, Town & Country planning Dept. Quepem obtained. Dept. of settlement & land records demarcated land and plan issued. The land for Garbage site is also earmarked in Goa Regional plan 2021. We have applied for NOC from Forest Department, which is not yet issued by them.	Not available	-
2	Dharbandora	MRF Shed exists in Sy.No.38/2 of Piliem Village. 2nd proposal: Panchayat Identified land for garbage disposal site/MRF in Sy. No.14/3 of Village Pilliem, Taluka Dharbandora admeasuring 5000 sq. mts. and Proposal sent to TCP Qupem, awaited for N.O.C./zoning Certificate.	Not available	-
3	Kirlapal - Dabal	MRF Shed exists in Sy.No.97/56 of Codli Village. 2nd proposal: Panchayat has identified the land for setting up of Solid waste Management project for Garbage disposal site/MRF in Survey No. 97/24 of Codli Village in V.P. Kirlapal-Dabal and the same is pending for approval before the GSPCB, Saligao-Goa	Not available	-
4	Molem	MRF Shed exists in Sy.No.31/5 of Molem Village. 2nd proposal: Village Panchayat has identified land in Survey No.27/1 in Sangod Village under FRC Sangod and Proposal is pending before SDLC, Dharbandora	Not available	-
5	Sancordem	MRF shed exist in Sy.No.7/0 of Sancordem Village. 2nd proposal: Village Panchayat has identified the land for the treatment of Dry and Wet garbage in Survey No. 24/1 at Satpal in Sancordem and proposal forwarded to the Collector, South Goa through proper channel on 21/04/2021, for the admeasuring land of 5000 Sq. Mtrs.	Not available	-

(Action by: The BDO Dharbandora)

ACTION TAKEN UNDER RIVER REJUVINATION

NAME OF THE BLOCK	NOTICES ISSUED	COMPLIED	DISCONNECTIONS
Quepem	N.A.	N.A.	N.A.
Ponda	204	204	Nil
Sanguem	81	81	N.A.
Mormugao	118	118	Nil
Salcete	136- Domestic 11 - Commercial	136- Domestic 10 - Commercial	0 - Domestic 1 - Commercial
Canacona	11	11	-
Dharbandora	Nil	NA	NA

The DM (S) inquired regarding notices issued towards sewerage connections. The Chief Medical Officer, Directorate of Health Services informed that 25 disconnections have been done.

Regarding sewerage connections it was informed that the disconnection notices are issued to the concerned household with a copy marked to the Health Department and thereafter the Health Department takes necessary action under Goa Public Health Act.

The review of the Garbage Management Sites from all the Chief Officers/ Officials, which is as under:

1) **Canacona Municipal Council.**

SR. NO.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	MRF Shed available	14 th Finance.	
SITE IDENTIFIED	Site available.		
NOC OBTAINED	Yes.		
TECHNICAL SANCTION OBTAINED	Yes.		
AUTHORISATION FOR DRY WASTE	Payment for authorization for dry waste is done. Authorisation awaited.		
AUTHORISATION FOR WET WASTE	Authorisation awaited.		

(Action by: The CO Canacona Municipal Council/ GSPCB)

2) **Quepem Municipal Council.**

SR. NO.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	MRF Shed at Pedamol Sirvoi.	N.A.	The approval for setting up MRF was valid upto 25/09/2022. Thereafter vide letter dated 19/11/2020 this Council has requested Goa State Pollution Control Board for renewal and same is awaiting.
SITE IDENTIFIED	The acquired land in Sy.No.88/1 at Pedamol Sirvoi in Quepem Taluka admeasuring an area 20775 Sq.mt. for garbage treatment plant and setup 10 MT per day Garbage Treatment Plant and constructed landfill site which is in operation since February 2012. Also the Council has setup 0.5 TPD Bio-Methanation plant and same is in operation.		
NOC OBTAINED	N.A.		
TECHNICAL SANCTION OBTAINED	N.A.		
AUTHORISATION FOR DRY WASTE	Approval for setting up MRF was valid upto 25/09/2020. Thereafter vide letter dated 19/11/2020 the Council has requested Goa State pollution Control Board for renewal and same is awaited.		
AUTHORISATION FOR WET WASTE	Applied for renewal of authorization for wet waste through online mode in the portal of GSPCB vide application No.749343 dated 24/08/2021 and paid an amount of Rs.10,000/- for a period of 5 years and also the Council has applied for consent under the Water Act and Air Act through online mode in the portal of GSPCB vide application no.1026972 and paid an amount of Rs.73,257/- for a period of 10 years. The consent to operate is hereby granted for the activity of Bio-methanation plant and bailing machine (2 nos) from GSPCB vide letter dated 27/12/2021 and is valid upto 24/08/2031.		

(Action by: The CO Quepem Municipal Council/ GSPCB)

3) Cuncolim Municipal Council.

SR. NO.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	MRF Shed is constructed on land owned by the council. Installation of conveyer belt, bailing machine is completed and functional.	N.A.	-
SITE IDENTIFIED	Garbage treatment plant near IDC in land bearing Sy.No.340/1.		
NOC OBTAINED	N.A. (Land Acquired).		
TECHNICAL SANCTION OBTAINED	Yes.		
AUTHORISATION FOR DRY WASTE	Applied for renewal on 31/03/2021.		
AUTHORISATION FOR WET WASTE	Applied for renewal on 26/03/2021.		

(Action by: The CO Cuncolim Municipal Council/ GSPCB)

4) Mormugao Municipal Council.

SR. NO.	CURRENT STATUS OF THE MRF LAND	FUNDS	REMARKS
1	2 MRF Sheds are in operation.	One shed is constructed by Goa Shipyard Limited under CSR funds and one shed constructed under 14 th Finance Commission grants.	MRF shed is operated by UNDP.
SITE IDENTIFIED	Headland Sada.		
NOC OBTAINED	N.A.		
TECHNICAL SANCTION OBTAINED	Yes.		
AUTHORISATION FOR DRY WASTE	Already applied to GSPCB and necessary fees of rs.10,000/- have been paid towards renewal of MRF with UTR No.IDBIBH21323392849.		
AUTHORISATION FOR WET WASTE	Already applied through online mode.		

(Action by: The CO Cuncolim Municipal Council/ GSPCB)

ACTION TAKEN UNDER RIVER REJUVINATION

NAME OF THE BLOCK	NOTICES ISSUED	COMPLIED	DISCONNECTIONS
Canacona M.C.	13 nos.	13 nos.	Nil
Quepem M.C.	12 nos.	12 nos.	Nil
Cuncolim M.C.	26 Residential 4 Commercial	Yes 15 Residential 4 Commercial	Nil. Matter is intimated to PHC Balli for necessary action under Gpa public Health Act for 13 Cases. The Health Department has already conducted the site inspection. Furtehr in reply, the Health Officer stated that the matter is not under river rejuvenation and is not connected with river stretches and NGT matter.
Mormugao M.C.	1683	696	15

(Special Cell) 20-6-20

N 27

The DM (S) inquired with the members if there were any issues, wherein the intervention of the DM (S) is required:

- 1) **Margao Municipal Council:** It was informed that the Margao Municipal Council is doing 100% door to door collection and that the segregation of the dry waste is also done by the Council.

Further, it was pointed out that the villagers of the neighbouring villages create nuisance by throwing their waste in the jurisdiction of Margao Municipal Council.

The DM (S) directed the Margao Municipal Council to sort out the issue by keeping a strict watch over the same.

(Action by: Margao Municipal Council)

- 2) **Cuncolim Municipal Council:** It was informed that the hotels dump their waste at wee hours making it difficult to trace the violators and that on one occasion the concerned Hotel was also fined.

It was also highlighted that many unauthorised waste collectors also dump their garbage in their vicinity.

The DM (S) directed Cuncolim Municipal Council to sort out the issue by keeping a strict watch over the same. The Pollution Control Board which issues NOC to bulk generators of waste also was directed to inspect the waste segregators and disposal as per their guidelines.

(Action by: Cuncolim Municipal Council/GSPCB)

The DM (S) directed the representative of Goa State Pollution Control Board to submit the clear guidelines by which the Panchayats and Municipalities have to apply for authorisation/consent to operate.

(Action by: GSPCB)

The meeting ended at 12:30 with thanks to all present for the meeting.

This is issued with the approval of the District Magistrate, South Goa District.

Rajesh Ajaonkar

(Rajesh Ajaonkar)
Deputy Collector (D.R.O.),
South Goa District, Margao.

To,
All concerned.

*The Director, Directorate of Health Services,
Panaji - Goa.*

North Goa

NGT meeting North

678

Minutes of the 30th Review Meeting held on 16/03/2021 at 03.30 p.m. in the Conference Room, Collectorate North Goa

From: Sagar Babuli Gaude (dycdro-north.goa@nic.in)

To: contact@zerowastegoa.com; goapcb@gspcb.in; goapcb@rediffmail.com; goapcb@gmail.com; mail.gspcb@gov.in; dir-heal.goa@nic.in; directorhealth_goa@yahoo.co.in; director-health.goa@yahoo.co.in; goaidc1965@gmail.com; se5-pwd.goa@nic.in; ee3-pwd.goa@nic.in; dycrev-north.goa@nic.in; dir-panc.goa@nic.in; sdm-bicholim.goa@nic.in; sdm-mapusa.goa@nic.in; sdm-panaji.goa@nic.in; sdm-sattari.goa@nic.in; sdm-pernem.goa@nic.in; inamumariahage@gmail.com; commissioner@ccpgoa.com; chiefofficermmc@yahoo.in; co-sanquelimmc.goa@nic.in; co-valpoimc.goa@nic.in; co-pernemmc.goa@nic.in; bmcgoa1@gmail.com; bdo-sattari.goa@nic.in; bdo-tiswadi.goa@nic.in; bdo-bardez.goa@nic.in; pernembdo@gmail.com; bicholimbdo@gmail.com

Date: Friday, 16 April, 2021, 02:45 pm IST

Sir,

Please find attachment on above cited subject.

With regards,

Dy. Collector(DRO),
North Goa District.

30th Review Meeting.pdf
ERMB

*DD(PH)
Dr Palekar pl.*

see

16/4/21

16/4

4.20 PM

Sancial Copy
Entry No: 260
Date: 16/04/21

OFFICE OF THE DISTRICT MAGISTRATE, NORTH GOA
DRO (N) Branch, Collectorate Bldg., Panaji - Goa - 403001.
Phone Nos: 2427690, 2225083, 2225383(F.PBN)
Email:- dyedro-north.goa@nic.in

Dated: / 6 / 04 / 2021

NO. NGT/O.A. NO.606/2018 / 7 7
MINUTES OF THE 30TH MEETING HELD ON 16/03/2021 AT 3.30 PM IN THE CONFERENCE HALL OF THE COLLECTORATE, NORTH GOA
REGARDING REVIEW OF IMPLEMENTATION OF NGT ORDER DATED 10/04/2019 IN THE MATTER OF O.A NO. 606/2018 ON SOLID WASTE
MANAGEMENT.

The list of Officers who attended the meeting is annexed herewith as Annexure I.

The Additional Collector-II welcomed all the officers present for the 30th meeting to discuss progress on the directions issued in the 29th meeting on NGT Order dated 10/04/2019 with respect to Solid Waste Management.

MRF Facility in North Goa District

Taluka	No of Villages	VPs in possession of land	VPs having MRF shed	No. of VPs which do not possess land for MRF	No. of villages where identified	Noc obtained	Proposed for Noc rejected	Rea R2 sons m for ar reje k ctio									
				Total identified	Not identified	Goverment land	Communidad e land	Priva te land	An y oth er land	Gove rnt land	Com muni dade land	Priva te land	Any oth er land	Gove rnt land	Com muni dade land	Priv ate land	An y oth er land
Tiswadi	19	07	0	12	12	0	04	03	01	04	0	0	0	0	0	0	0
Bardez	33	29	15	04	04	0	0	17	01	15	0	17	01	15	0	0	0
Pernem	20	02	0	17	17	0	14	03	0	0	02	03	0	0	0	0	0
Bicholim	18	02	0	18	18	0	03	08	01	06	0	07	0	06	0	0	0
Sattari	12	04	0	08	08	0	10	0	0	02	02	0	02	0	0	0	0

Thereafter following issues were discussed and reviewed:

1. O.A. No.606/2019 dated 10/04/2019

Topic	Status	Action by
1. Setting up of MRF facility in North Goa District	<ul style="list-style-type: none"> • Details of land for MRF facilities is enclosed at Annexure II. • Additional Collector-III directed all the Dy. Collector & SDO's to coordinate with all BDO's in setting up of MRF facilities in all the villages in their respective talukas at the earliest. 	Dy. Collector (Rev), All BDO's, Dy. Collector & SDO's
2. Allotment of land for C & D waste at Bicholim	<ul style="list-style-type: none"> • BDO Tiswadi informed that V.P. Carambolim - Proposal sent to Technical Cell, DOP for Technical Sanction & also forwarded the proposal to Tribal Welfare Department for setting up of MRF shed under ST Funds and V.P. Old Goa - Proposal sent to Technical Cell, DOP for Technical Sanction. • The representative of BDO Pernem informed that the DOP has submitted proposal of Tuem village for transfer of ownership of Government land to the Collector. • Additional Collector-III directed BDO Pernem and Tiswadi to expedite the issues as early as possible and BDO Bicholim to follow the process in proper procedure. • Revenue Branch of this Collectorate informed that the Revenue Department has sought clarification on the details of the lessee appearing in the survey record of the property proposed for allotment of land surveyed under Sy. No 122/1 (P) of village Calapor, St Cruz and accordingly, requested the Director of Panchayats, Panaji to furnish the clarification to this office for onward submission to the Government, for decision. 	Representative of GWMC informed that challan has been issued by ISLR, Bicholim for payment towards demarcation. Approval for floating of tender for fencing has been obtained from the Chairman of GWMC. Further, informed that final hearing in regards to deletion of names is fixed on 05/04/2021. Additional Collector-III directed the Dy. Collector & SDO, Bicholim to expedite the matter and to dispose off, at the earliest.

Management in
Industrial areas

4. Legacy dumps	<p>GWMC informed that they will provide technical assistance in setting up Solid Waste Management facilities in respective industrial estates as a primary collection facility and also as per mandate of GWMC and as mentioned in letter dated 15/02/2021 addressed to Managing Director, GIDC, their office will accept dry Solid Waste at Rs. 449/- per ton. GIDC informed GWMC that area requirement given as 450m² for MRF in commercial area and requested to reduce the area for setting up of MRF shed in smaller industrial estates. Further, GIDC informed that meeting was fixed on 17/03/2021 but due to election, meeting was delayed and will be held after election.</p> <p>Additional Collector-III directed GIDC to discuss their issues with Director and Managing Director.</p> <p>Representative of GWMC informed that remediation of Legacy dump in Mapusa has been completed by 70%.</p> <p>Campal parade ground: 100% work completed.</p> <p>Behind SBI Paito: work commenced on 15/03/2021.</p> <p>Divya and Curca: consent to operate has been obtained.</p>	<p>GWMC, GIDC</p>
5. Bio Digester facility in Taleigao village	<p>BDO Tiswadi informed, the proposal is returned by the Directorate of Panchayats for want of NOC from Goa State Pollution Control Board. The Agency M/s Alerenergyz Margao has obtained NOC from GSPCB.</p> <p>Additional Collector-III directed to follow up the matter with DOP.</p>	<p>BDO Tiswadi</p>
6. Bio Digester plant by CCP	<p>CCP informed that out of 5025 kg/day bio-digester, cumulative capacity of 2675 kg/day bio-digesters have been installed at 5 locations within the jurisdiction of the Corporation of City of Panaji. Electrical work for all the Bio digesters is rendered via PWD. Remaining Bio Digesters will be installed by the end of July 2021. PWD, informed that the work order is not allotted to contractor.</p>	<p>CCP</p>
7. Model Cities, Panaji, Valpoi	<p>Representative of CCP informed that they are complying with Solid Waste Management Rules, 2016. C.O. Valpoi Municipal Council absent to update on issue.</p>	<p>CCP, Valpoi Municipal Council.</p>
8. Model villages, Old Goa, Oxel, Morjim	<p>BDO Tiswadi informed that proposal of Old Goa is awaited for technical sanction from Technical Cell of DOP. Taleigao the proposal regarding transfer of land has been forwarded to the Collector North Goa by the DOP vide letter dated 02/03/2021 for further necessary action. Merees: on 15/12/2020 the Administrator of Comunidade informed</p>	<p>BDO Tiswadi, BDO Bardez & BDO Pernem</p>

2. O.A. No.673/2018 MA. No.1777/2018 dated 22/06/2020 (29/06/2020)

Topic	Status	Action by
1) Monitoring for execution of the action plan.	<ul style="list-style-type: none"> CCP informed that Joint inspection was conducted and GSPCB have to submit report to the Collectorate. 	CCP, PWD, Local Bodies, GSPCB, Health Centre, DHS, Dy Collector & SDO, Paraji.
2) Release of household sewage into Rua-de-Ourem creek (RRC)	<ul style="list-style-type: none"> Representative of PWD informed that at Ribandar: water connection of 1 house is not traceable. Balance Water connections were pending due to pandemic Covid 19 and as the work of soakpit construction was in progress. Paraji: sewerage line for Vacuum sewerage network is in progress under AMRLT Scheme. Once the scheme is commissioned 64 household will be connected to that line. PHC, Chimbel and Mandovi Stretch: Hon'ble MLA of St. Cruz have proposed to construct a common soak pit for multiple households in Chimbel, Indiranagar. Accordingly, on 15/01/2020 Directorate of Panchayats has conducted joint meeting and decided to have joint inspection on 17/01/2020 at proposed location. SIDCGIL to design/ execute schemes for STP at Chimbel. As per SIDCGIL the waste water is discharged in the fields and is not discharged in the river and also the local MLA of St. Cruz constituency has requested not to disconnect water connection of Chimbel area as they have no space to construct individual soakpits. 	

that the site identified by Village Panchayat Merces under Sy. No. 141 of Munda village is rejected as the said plot falls under the green belt and no development zone. Hence, the Village Panchayat has identified the land under Sy. No. 1334 of area 1000 Sq. mtrs. belonging to Shri Armstrong Antonio Domingos Braganca for setting up of MRF shed and has requested the GSPCB to inform the feasibility of the site selected vide letter dated 19/01/2021.

- GSPCB was absent to give updates.
- BDO Pernem informed that Morjim Plan of Model Village Panchayat submitted to Collector on 13/01/2021 Technical sanction has been obtained. DOP has sent proposal to Government for administrative approval.
- The Additional Collector-III directed BDO Bardez to update all details.

Topic	Status	Action by
To fill the mining pits situated at Tuem, Pernem Goa	Directions have been given to all concerned authorities to carry on the procedure to fill the stone pits. Revenue Branch requested the Goa Bio-diversity Board, Saligao to carry out joint inspection along with the Dy. Collector & SDO, Pernem. Further, requested to submit the estimate cost for carrying out Bio fencing at the Tuem stone quarry. The Collector, North Goa District has issued the revised SOP for deposition of construction and demolition INERT at the abandoned stone quarry pits in Tuem. GWMC informed that security cabin 4x4 through Government E-marketplace. GeM portal at an estimated amount upto Rs. 50000/- and accordingly share the technical and financial details with the North Goa Collector for further necessary action. GWMC informed that they will issue a work order to M/S Powertrac Corporation for providing solar power generating system at the site for the security cabin at Tuem site in Pernem Taluka amounting to Rs. 46,990/- (inclusive GST). Further, approval for deployment of 4 nos. of security personnel at C & D site in three shifts for 24 hours at Tuem in Pernem Taluka from Goa Human Resource Development Corporation from Chairman & Vice Chairman, GWMC. Mines Department to obtain consent from GSPCB for setting up of above facilities. Mines Department to submit status in next meeting.	Deputy Collector (Collector (Rev), GWMC, Mines Department)
4. O.A. No.681 of 2018 dated 20/11/2019		
Preparation of noise level zones and noise mapping	Dy. Collector (DRO), Magisterial Branch informed that this office has issued Reminder-1 dated 05/11/2020 with directions to all the Dy. Collector & SDMs of North Goa to conduct survey in the areas falling within their respective jurisdictions and designate the areas on the map.	Deputy Collector (DRO), Magisterial Branch

The details of the next meeting of the committee will be intimated separately.
The meeting concluded with thanks to the chair.

(Veera V. Nayak)
Dy. Collector (DRO),
North Goa District,
Panaji Goa.

To,
All concerned.

ANNEXURE I

1. Dr. Oswald Fernandes, H.O. Urban Health Centre, Panaji.
2. Dr. Jude E.V. D'souza, Primary Health Center Chimbhel, Chimbhel.
3. Dr. Anant Palekar, Dy. Director (NVBD), Directorate of Health Services, Panaji.
4. Shri. R. Kumar, S.E., Circle VI, PWD, Panaji.
5. Shri. Vibhav P. Pai, T.A. SD-I, WD-III, PWD, Altinho.
6. Shri. Utam G. Shetye, A.E, S.D-II, WD-III, PWD, Panaji.
7. Shri. Pandurang Varde, ASW, WD XXVII, St. Inez.
8. Shri. Ashok L. Naik, V.P. Secretary (HQ) B.D.O. office Pernem.
9. Shri. Sanket Faldessai, O/o Goa Industrial Development Corporation, Panaji.
10. Shri. Siddhant Dessai, O/o Goa Waste Management Corporation, Saligao.
11. Shri. Sandeep Gawade, Chief Officer, Pernem Municipal Council, Pernem.
12. Shri Kabir Shirgaonkar, Chief officer. Bicholim Municipal Council, Bicholim.
13. Shri. Deepak Vaigankar, Dy. Collector & SDO Bicholim, Bicholim.
14. Shri. Kapil Phadte, Dy. Collector & SDO Bardez, Bardez.
15. Shri. Shrikant Lawande, ME Gr III, Corporation of the City of Panaji.
16. Shri. Naguesh Sawant Talaulikar, ME Gr III, Corporation of the City of Panaji.
17. Representative of BDO Bicholim.
18. Shri. Anil Dhumaskar, BDO Tiswadi.

19. Shri. Suryajirao Rane, BDO Sattari, holding Addl. Charge of B.D.O. Bardez-II.
20. Shri. Chetan Salgaonkar, Gram Sevak, BDO Bardez.
21. Shri Aaditya S. Kamat, Awal Karkun, O/o Dy. Collector & SDO, Pernem.
22. Shri. Gaurish Kamat Mhamai, Awal Karkun , O/o Dy. Collector Sattari, Sattari.
23. Shri Venkatesh Sawai, Mun. Eng., Gr-II, Mhapusa Municipal Council.
24. Shri Mainuddin Maniyar, U.D.C, Revenue Branch, Collectorate North .